

taken only after the Government had carried out a comprehensive exercise to assess the impact of withdrawal of customs duty on the availability and prices of the drugs.

AB-NHPM

265. DR. BANDA PRAKASH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Ayushman Bharat-National Health Protection Mission (AB-NHPM) aims at providing a coverage of 5 lakh per family annually benefitting more than 10 crore poor families in the country;

(b) if so, the details thereof along with salient features of the said Mission;

(c) whether a number of State Governments have shown reluctance to implement the said Mission in their States as they already have similar Mission, if so, the details thereof; and

(d) whether Government has completed the empanelment of hospitals under the said Mission and if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Ayushman Bharat- Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) was launched on 23.09.2018 to provide health cover up to Rs. 5 lakh per family per annum for secondary and tertiary care hospitalisation to around 10.74 crore poor and vulnerable families (approx. 50 crore individuals) based on the deprivation and occupational criteria as per the Socio-Economic Caste Census.

Salient features of the scheme are given in Statement-I (*See* below).

(c) AB-PMJAY is currently being implemented in 33 States/UTs. The implementation of scheme was rolled back in the State of West Bengal in January 2019. The States of Odisha, Telangana and UT of Delhi have not yet signed the MoU for implementation.

(d) Under AB-PMJAY, all public hospitals (Community Health Centre and above), in the States implementing the scheme, are deemed empanelled. Further, State Governments, through State Health Agencies, empanel private hospitals within their jurisdiction to provide care to identified beneficiary families. Defined criteria and hospital

empanelment guidelines have been adopted by the States for empanelment of Private Hospitals under the Scheme.

Empanelment of Hospitals under the scheme is a continuous process. Hospitals can apply for the empanelment through online Hospital Empanelment Management portal. The online proposal thus submitted is evaluated by District and State Empanelment Committees based on the empanelment criteria.

As on 13.11.2019, 19,082 hospitals have been empanelled under the scheme. The number of hospitals empanelled State-wise is given in Statement-II.

Statement-I

Salient Features of Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana

1. Government of India has launched Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) on 23.09.2018. PMJAY is a centrally sponsored scheme. It is entirely funded by Government and the funding is shared between Centre and State governments as per prevailing guidelines of Ministry of Finance.
2. PMJAY provides health cover up to Rs. 5 lakh per family per year for secondary and tertiary hospitalization to around 10.74 crore poor and vulnerable families (approx. 50 crore beneficiaries).
3. PMJAY is an entitlement based scheme. This scheme covers poor and vulnerable families based on deprivation and occupational criteria as per SECC database.
4. PMJAY provides cashless and paperless access to services for the beneficiary at the point of service in any (both public and private) empanelled hospitals across India. In other words, a beneficiary from one State can avail benefits from an empanelled Hospital anywhere in the Country.
5. Under PMJAY, the States are free to choose the modalities for implementation. They can implement the scheme through insurance company or directly through the Trust/ Society or mixed model.
6. There is no restriction on family size, ensuring all members of designated families specifically girl child and senior citizens get coverage.

7. A well-defined Complaint and Public Grievance Redressal Mechanism, has been put in place through which complaints/ grievances are registered, acknowledged, escalated for relevant action, resolved and monitored.
8. PMJAY has created a robust IT system for implementation and role of real time transaction data.
9. At National level, National Health Authority (NHA) has been set up as an attached office to Ministry of Health and Family Welfare to manage the implementation of the scheme.
10. The details of package, operational guidelines and key features are available at www.pmjay.gov.in.

Statement-II

State-wise number of hospitals empanelled under AB-PMJAY (as on 13.11.2019)

Sl. No.	State	Hospitals Empanelled
1	2	3
1.	Andaman and Nicobar Islands	3
2.	Andhra Pradesh	692
3.	Arunachal Pradesh	2
4.	Assam	296
5.	Bihar	740
6.	Chandigarh	17
7.	Chhattisgarh	1,341
8.	Dadra and Nagar Haveli	4
9.	Daman and Diu	3
10.	Goa	24
11.	Gujarat	2,917
12.	Haryana	506

1	2	3
13.	Himachal Pradesh	207
14.	Jammu and Kashmir	147
15.	Jharkhand	676
16.	Karnataka	1,018
17.	Kerala	381
18.	Ladakh	09
19.	Lakshadweep	1
20.	Madhya Pradesh	439
21.	Maharashtra	456
22.	Manipur	21
23.	Meghalaya	169
24.	Mizoram	83
25.	Nagaland	66
26.	NHCP	37
27.	PSU	108
28.	Puducherry	11
29.	Punjab	631
30.	Rajasthan	2,049
31.	Sikkim	7
32.	Tamil Nadu	2,257
33.	Tripura	64
34.	Uttar Pradesh	2,279
35.	Uttarakhand	181
36.	West Bengal	1,240
	GRAND TOTAL	19,082
